C.P No. 157/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: M/s. One Time Leafin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 55(3) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE



## ORDER CP No.157/ 55(3)/NCLT/MB/MAH/2017

None present. List this matter on 17.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)